

Pathak, Shri Ananda

Somu, Shri N.V. N.

Patil, Shri D.B.

Swamy, Shri D. Narayana

Pradhan, Shri K.N.

Tanti, Shri Bhadreshwar

Raju, Shri Vijaya Kumar

Thota, Shri Gopal Krishna

Ram Bahadur Singh, Shri

Venkatesh, Dr. V.

Ramaiah, Shri B.B.

Walia, Shri Charanjit Singh

Ramashray Prasad Singh, Shri

MR. SPEAKER: Subject to correction,  
the result\*\* of the Division is as follows:

\*Ranganath, Shri K.H.

Ayes : 199

Rao, Shri Srihari

Noes : 053

Ratnam, Shri N. Venkata

*The motion was adopted.*

Reddi, Shri C. Madhav

(Interruptions)

Reddy, Shri B.N.

MR. SPEAKER: Papers to be laid.

Reddy, Shri E. Ayyapu

Reddy, Shri K. Ramachandra

12.48 hrs.

Reddy, Shri M. Raghuma

PAPERS LAID ON THE TABLE

Reddy, Shri S. Jaipal

**Annual Accounts and Reviews on the  
working of Himalayan Mountaineering  
Institute, Darjeeling, for 1987-88 and  
Nehru Institute of Mountaineering  
Uttarkashi for 1987-88 and Statements  
for delay in laying these papers**

Riyan Shri Bajju Ban

Saha, Shri Ajit Kumar

Saha, Shri Gadadhar

Samant, Dr. Datta

[English]

Sambu, Shri C.

THE MINISTER OF STATE IN THE  
DEPARTMENT OF DEFENCE PRODUC-  
TION AND SUPPLIES IN THE MINISTRY

Shaminder Singh, Shri

\*Wrongly voted for NOES.

\*\*The following Members also recorded their votes.

AYES: Sarwashri Chintamani Panigrahi, J. Chokka Rao, Jagannath Prasad, D.K. Naikar, Braja Mohan Mohanty, Khelan Ram Jangde, Prabhu Lal Rawat, R.H. Ranganath, Dr. C.P. Thakur, Sarvashri Gopeshwar, Dal Chander Jain, Frank Anthony and K. N. Pradhan

NOES: Sarvashri Amal Datta, Vijoy Kumar Yadav Sanat Kumar Mandal.

OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): On behalf of Shri K.C. Pant: I beg to lay on the Table:

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1987-88 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Himalayan Mountaineering Institute, Darjeeling, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7919/89]
- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1987-88 together with Audit Report thereon
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1987-88.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT- 7920/89]

**Review on the working of an Annual Report of Hindustan vegetable Oils Corporation Ltd., New Delhi for 1987-88 and statement for delay in laying these papers**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKHRAM): I beg to lay on the Table:

- (1) A copy each of the following papers

(Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:

- (i) Review by the Government on the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7921/89]

**Reports of Comptroller and Auditor General of India for 1987-88—Union Government (other autonomous bodies), (Delhi Administration) (Revenue Receipts - Indirect Taxes), (Defence Services Aid Force and Navy) etc. etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table:

- (1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:
  - (i) Report of the Comptroller and Auditor General of India for the year 1987-88 Union Government (other Autonomous Bodies). [Placed in Library. See No. LT- 7922/89]
  - (ii) Report of the Comptroller and Auditor General of India for the year 1987-88 Union Government (Delhi Administration). [Placed in Library. See No. LT- 7923/89]

(iii) Report of the Comptroller and Auditor General of India for the year 1987-88—Union Government (Revenue Receipts - Indirect Taxes). [Placed in Library. See No. LT-7924/89]

(iv) Report of the Comptroller and Auditor General of India for the year 1987-88—Union Government (Defence Services - Air Force and Navy). [Placed in Library. See No. LT- 7925/89]

(v) Report of the Comptroller and Auditor General of India for the year 1987-88—Union Government (Railways). [Placed in Library. See No. LT-7926/89]

(2) A copy of the Appropriation Accounts Railways for the year 1987-88 part I - Review (Hindi and English versions). [Placed in Library. See No. LT- 7927/89]

(3) A copy of the Appropriation Accounts, Railways for the year 1987-88, Part- II- Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT- 7928/89]

(4) A copy of the Block Accounts (including capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways for the year 1987-88 (Hind and English versions). [Placed in Library. See No. LT-7929/89]

**Annual Reports and Reviews on the working of National Centre for Software Technology, Bombay for 1985-86, 1986-87 and 1987-88 and statements for delay in laying these papers**

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (KUMARI SAROJ KHAPARDE):

On behalf of Shri K.R. Narayan: I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology Bombay for the year 1985-86 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7930/89]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1986-87.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT- 7931/89]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1987-88 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1987-88.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT- 7932/89]

**Annual Report and Review on the working of Jawaharlal Nehru University, New Delhi for 1987-88 and Statement for delay in laying these papers, Annual Accounts of the said University for 1987-88 and statement for delay in laying these papers etc. etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No.- 7933/89]
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No LT- 7934/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Muse-

ums, Calcutta, for the year 1987-88.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums Calcutta, for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1987-88.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT- 7935/89]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1987-88 together with Audit Report thereon.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT- 7936/89]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Allahabad, Museum Society for the year 1987-88.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT- 7937/89]

- (11) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-7938/89]

**Statement Correcting reply to USQ No. 6850 dt 25/4/89 re: Sick Industries in Rajasthan and Gujarat**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on the 25th April, 1989 to Unstarred Question No. 6850 by Shri Virdhi Chander Jain regarding sick industries in Rajasthan and Gujarat. [Placed in Library. See No. LT-7939/89]

**Notification under Export (Quality Control and Inspection) Act, 1963**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) and sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:

- (1) (i) The Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules, 1989 published in Notification No. S.O. 529 in Gazette of India dated the 18th March, 1989. [Placed in Library. See No. LT-7940/89]
- (ii) The export Inspection Council Contributory Provident Fund (Amendment) Rules, 1989 published in Notification No. S.O. 592 in Gazette of India dated the 1st

April, 1989. [Placed in Library. See No. LT-7941/89]

- (2) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume- II) for the year 1987-88. [Placed in Library. See No. LT-7942/89]

**Review on the working of and Annual Reports of Jute Corporation of India Ltd, Calcutta for 1987-88 and Central Cottage Industries Corporation of India Ltd., New Delhi for 1987-88 and two statements for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) (i) Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Jute Corporation of India limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7943/89]
- (b) (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General

thereon. [Placed in Library. See No. LT- 7944/89] (4)

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7943 and 7944/89]

**Notification under Prevention of Food Adulteration Act, 1954, Annual Reports and Reviews on the working of National Institute of Homoeopathy, Calcutta for 1987-88 and Cancer Hospital and Research Institute, Gwalior for 1987-88 and statements for delay in laying these papers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): I beg to lay on the Table:

- (1) A copy of the Prevention of Food Adulteration (Fourth Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 840 (E) in Gazette of India dated the 6th October, 1987 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT- 7945/89]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1987-88 along with Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1987-88.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT- 7946/89]

(i) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1987-88.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT- 7947/89]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1987-88.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the year 1987-88.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT- 7948/89]

- (8) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the National Institute of Ayurveda, Jaipur, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT- 7949/89]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for the year 1987-88.

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Place in Library. See No. LT- 7950/89]

**Notification under Essential Commodities Act, 1955 and Bureau of Indian Standards Act, 1986**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:
- (i) S.O. 211(E) published in Gazette of India dated the 20th March, 1989 declaring Hydraulic Brake Fluid to be an essential commodities Act, 1955. [Placed in Library. See No. LT-7951/89]
- (ii) The Pulss, Edible Oilseeds and Edible Oils (Storage Control) Second Amendment Order, 1989 published in Notification No. S.O. 230 (E) in Gazette of India dated the 28th March, 1989. [Placed in Library. See No. LT- 7952/89]
- (2) A copy of the Notification No. S O 251(E) (Hindi and English versions) published in Gazette of India dated the 31st March, 1989 regarding appointment of Members of the Bureau of the Indian Standards with effect from 1st April, 1989, under section 3 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No. LT- 7953/89]

**Annual Reports and Review of the working of National Institute of Port Management, Madras for 1987-88, Delhi Transport Corporation, New Delhi for 1987-88 and statements for delay in laying these papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Port Management, Madras for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Port Management, Madras, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library. See No LT- 7954/89]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year 1987-88 under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Transport Corporation New Delhi, for the year 1987-88.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No LT- 7955/89]
- (5) A copy each of the following papers

(Hindi and English versions) under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab:

- (a) (i) Annual Accounts of the Pepsu Road Transport Corporation, Patiala, for the year 1985-86 together with Audit Report thereon.

(ii) Review of the Government on the working of the Pepsu Road Transport Corporation, Patiala, for the year 1985-86. [Placed in Library. See No LT- 7956/89]

- (b) (i) Annual Accounts of the Pepsu Road Transport Corporation, patiala, for the year 1986-87 together with Audit Report thereon.

(ii) Review by the Government on the working of the Pepsu Road Transport Corporation, Patiala, for the year 1986-87.

- (6) Two statements showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No LT-7957/89]

**Statement correcting reply to USQ No. 108 dt. 22/2/89 re: Prepaid Ticket Advice for Job/Seekers abroad and Statement of delay in correcting the Reply**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIRADHA KRISHNAN MALAVIYA): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 22nd February, 1989 to Unstarred Question No. 108 by Shri K.P. Unnikrishnan and prof. P.J. Kurien,

regarding Pre-paid Ticket Advice for job seekers abroad and (ii) giving reasons for delay in correcting the reply. [Placed in Library See No. LT-7958/89]

12.49 hrs.

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business of the Rajya Sabha, I am directed to return herewith the Finance Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 2nd May, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.49 1/2 hrs.

**AMENDMENTS TO DIRECTIONS BY THE SPEAKER**

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the amendments to Directions (Hindi and English versions) issued by the Speaker under the Rules of Procedure and conduct of Business in Lok sabha